- sale basis (ii) on instalment basis and (iii) on rent purchase system; and
- (b) if the answer to part (a) (iii) above be in the affirmative, to what classes of displaced persons is such facility given?

The Minister of Rehabilitation (Shri A. P. Jain): (a) Yes, in Delhi.

(b) Conditions of sale vary from colony to colony. In colonies which are situated near the city and where the demand for houses is great, sales are effected on the payment of full price. In colonies which are situated at a distance from the city, houses are generally sold on instalment and hire purchase basis. No discrimination is made between the refugees.

DISPLACED PERSONS IN KITCHNER ROAD .
HOSTEL

*1236. Shrimati Sucheta Kripalani: Will the Minister of Works, Housing and Supply be pleased to state:

- (a) whether it is a fact that a large number of displaced Government Servants' families have been living in the Kitchner Road Hostel, New Delhi during the past four years;
- (b) whether they have complained against overcrowding and high rents charged by Government; and
- (c) whether it is a fact that the Kitchner Road Hostel buildings were condemned as unfit for human habitation some years ago?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) Yes, Sir.

- (b) Yes, Sir.
- (c) No. Sir.

EAST AFRICAN COTTON

- *1237. Shri S. G. Parikh: Will the Minister of Commerce and Industry be pleased to state:
- (a) what quantity of East African Cotton has been purchased this year in the bulk purchase scheme and at what price:
- (b) how the distribution is made to the mills, what quantity has been demanded by the mills and what has been actually allotted to each mill; and
- (c) whether there are any complaints regarding the method adopted for the distribution of that cotton?
- The Minister of Commerce and Industry (Shri T. T. Krishnamachari):
 (a) The hon. Member's attention is invited to reply given to Starred Question No. 467 on 4th June 1952.

- (b) The cotton covered by the bulk purchase is allotted to such of the mills as have furnished a written guarantee of purchase on the basis of their average consumption of following cottons during the years 1946-47, 1947-48 and 1948-49:
 - (i) all varieties of East African cotton.
 - (ii) American cotton.
 - (iii) Egyptian Ashmouni and Zagoras.
 - (iv) Peruvian Tanguis.

The cotton purchased is allocated pro rata among these mills.

(c) There are no complaints now.

ROADS IN ASSAM TRIBAL AREAS

*1239. Shri Gohain: Will the Prime Minister be pleased to state:

- (a) the mileage of roads which can be used by jeeps and other motor vehicles that have been so far constructed in part "B" Tribal Areas of Assam;
- (b) the amount spent so far since the financial year 1950-51;
- (c) the total areas that have been linked by these roads; and
- (d) when road communication in these areas will be finally adjusted?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):
(a) to (d). The information is being collected and will be laid on the Table of the House in due course.

ADVERTISEMENTS

*1240. Shri K. G. Deshmukh: Will the Minister of Information Broadcasting be pleased to state:

- (a) how many advertisements were made in Indian newspapers by the Government of India during the year 1951-52;
- (b) what is the total amount spent in this respect; and
- (c) what was the proportion allotted to papers in Indian languages?

The Minister of Information and Broadcasting (Dr. Keskar): (a) Display advertisements placed by the Advertising Branch for the various Ministries during the year 1951-52 totalled about 6,000 insertions.

- (b) Rs. 6,72.526.
- (c) 64;4 per cent. of advertising space was allotted to Indian Language newspapers.